

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

CPC 36 of 2001
MA 525 of 2001
(OA 1241 of 1996)

6-9-2001

Present : Hon'ble Mr.D. Purkayastha, Member (J)

Jay Kishoe Maity & Ors

-Vs-

Ms A.Das & Ors

For the applicant : Ms B.Banerjee

For the respondent : Mr.M.S.Banerjee

ORDER

The matter is adjourned till decision of WPCT bearing No.280 of 2001 pending before the High Court. The case is adjourned sine die.

(D. Purkayastha)
Member(J)